- (c) when was this case handed over to the police; and
- (d) what action has been taken by the Government to inform the members of this Society about the latest position in this case?

THE MINISTER OF WORKS, HOUS-ING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) Yes.

- (b) It will not be in the public interest to divulge the findings at this stage. Further action is under the consideration of the Delhi Administration.
- (c) The complaint was received by the Police on the 19th September, 1964.
- (d) I understand that those members of the Society who made enquiries have been informed of the position.

UNIT TRUST OF INDIA

- *305. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state.
- (a) whether it is a fact that there is no properly constituted investment committee for the Unit Trust of India; and
 - (b) if so, the reasons thereof?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) The Executive Committee of the Unit Trust controls the investment policy of the Trust. As this Committee meets at regular and frequent intervals, and is empowered to take the necessary decisions, no separate investment committee is considered necessary.

GRANTING OF STIPENDS TO MEDICAL STUDENTS

- *306. SHRI N. PATRA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether there is any scheme under Government's consideration for granting educational stipends of Rs. 100 per mensem to all girl students joining the Medical Colleges; and
 - (b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR). (a) and (b) A scheme to award 500 scholarships each of Rs. 100 per month every year to women medical students undergoing M.B.B.S. Course has been started. The students will be required to execute a bond to serve in the Family Planning and Maternity and Child Welfare and Health Programmes under the Central/State Governments for a period equal to the period for which the scholarship is received by them.

कलकत्ता में भारतीय रिजर्व बैंक का भवन

*307. श्री रामकुमार भुवालका: क्या वित्त मंत्री यह बताने की कृपा करेगे कि:

- (क) क्या यह सच है कि कलकत्ता में भारतीय रिजर्व बैंक का भवन बनाने का अनुमानित खर्च 1.5 करोड़ रुपये था;
- (ख) क्या यह भी सच है कि उस योजना पर ढाई करोड़ रुपये खर्च हो चुके हैं; और
- (ग) यदि उपरोक्त भाग (क) तथा भाग (ख) का उत्तर 'हां' हो, तो एक करोड़ रुपया अधिक खर्च करने के क्या कारण हैं?

†[R. B. I. BUILDING IN CALCUTTA

- *307. SHRI R. K. BHUWALKA: Will the Minister of Finance be pleased to state:
- (a) whether it is a fact that the estimated expenditure for the construction of a building of the Reserve Bank of India in Calcutta was Rupees 1.5 crores;
- (b) whether it is also a fact that Rs. 2.5 crores have already been spent on the same scheme; and
- (c) if the answer to parts (a) and (b) above be in the affirmative, what are the reasons for the additional expenditure of Rs. one crore?

वित्त मंत्री (श्री शचीन्द्र चौधरी: (क) और (ख) रिजर्व वैंक ने कलकत्ते में लगभग 2.60 करोड़ रुपये की लागत से एक आधु- निक भवन बनाया है। मई 1956 में कुल लागत 1.94 करोड़ रुवया आंकी गई थी।

^{†[]} English translation.